

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

O.A.No.23/90

Date of Order: 29.7.1993

BETWEEN:

1. K.V.Sarma  
2. Vijaykumar Solomon .. Applicants

A N D

1. General Manager,  
South Central Railway,  
Railnilayam, Secunderabad.  
2. Chief Personnel Officer,  
South Central Railway,  
Railnilayam, Secunderabad.  
3. Chief Mechanical Engineer,  
South Central Railway, ~~8~~  
Secunderabad.  
4. Senior Divisional Personnel  
Officer. South Central Railway,  
Guntakal. .. Respondents.

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Counsel for the Applicants .. Mr.P.KrishnaReddy  
Counsel for the Respondents .. Mr.D.Gopal Rao

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CORAM:

HON'BLE SHRI A.B.GORTHI : MEMBER(ADMN.)

HON'BLE SHRI T.CHANDRASEKHARA REDDY : MEMBER(JUDL.)

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*TSR*

.. 2 ..

Order of the Division Bench delivered by  
Hon'ble Shri A.B.Gorthi, Member(Admn.).

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From the order sheet it is seen that this case in the past was adjourned on number of occasions on the request of the applicants' counsel. It was on the request of the applicants' counsel that the case was adjourned for hearing today. None present for the applicants. The case is therefore dismissed for default. Mr.D.Gopal Rao, for the respondents present.

T. Chandrasekhara Reddy  
(T.CHANDRASEKHARA REDDY)  
Member(Judl.)

A.B.Gorthi  
(A.B.GORTHI)  
Member (Admn.)

Dated: 29th July, 1993

(Dictated in Open Court )

83893  
Deputy Registrar(J)

To

1. The General Manager, S.C.Rly, Railnilayam, Secunderabad.
2. The Chief Personnel Officer, S.C.Rly, Railnilayam, Secunderabad
3. The Chief Mechanical Engineer, S.C.Rly, Secunderabad.
4. The Senior Divisional Personnel Officer, S.C.Rly, Guntakal.
5. One copy to Mr.P.Krishna Reddy, Advocate, CAT.Hyd.
6. One copy to Mr.D.Gopal Rao, SC for Rlys. CAT.Hyd.
7. One spare copy.

pvm

*22nd Oct 1993*  
*3/93*

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO  
VICE CHAIRMAN

AND

THE HON'BLE MR.A.B.GOKTHY : MEMBER(A)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY  
MEMBER(JUDL)

AND

THE HON'BLE MR.P.T.TIRUVENGADAM:M(A)

Dated: 27-7-1993

ORDER/JUDGMENT:

M.A/R.A/C.A.N.

in  
O.A.No. 23/90  
T.A.No. (W.P.)

Admitted and Interim directions  
issued.

Allowed

Disposed of with directions

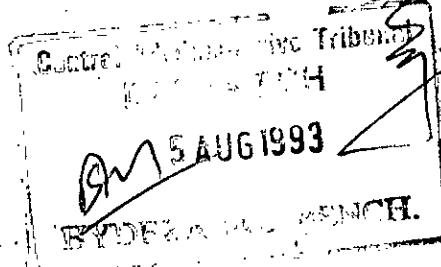
Dismissed

Dismissed as withdrawn

Dismissed for default.

Rejected/Ordered

No order as to costs.



pvm